

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up before the Division Bench of Hon'ble Mr. Justice Dixit Krishna Shripad and Hon'ble Mr. Justice Chittaranjan Dash today, the 20th April, 2026.

COURT NO - XXV (1ST FLOOR)

**THE HON'BLE MR. JUSTICE DIXIT K.S.
THE HON'BLE MR. JUSTICE CHITTARANJAN DASH**

FOR ADMISSION

1) WP(C)/8924/2026
(IA no.5421/26 at fl.A for appr
orders. Caveat Petition
no.1685/25 at fl.B. AD not
returned from
opp.No.1,2,3,5,6,7,8but tracking
report at flag "T" shows that
item delivered, which may
kindly be seen. Notice issued
to op.no-4 returned unserved.)

M/S SHREE INDUSTRIES,
BALASORE
Vs

ADITYA NARAYAN RAY
A.KHANDELWAL,
P.KHANDELWAL

MINISTRY OF MICRO, SMALLL
AND MEDIUM ENTERPRISES,
NEW DELHI

SIBADUTTA RAMAPRASAD
MISHRA

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK
DTD.20.04.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)